

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.132/92

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Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 25<sup>th</sup> day of April, 1996

1. Jaswant Singh  
s/o Shri Mian Singh
2. Shri Ashok Kumar  
s/o Shri R.S.Goe
3. Shri Harish Kumar  
s/o Shri Kishan Chand
4. Shri Sant Ram  
s/o Late Shri Chhan Kundahan
5. Shri Lal Chand  
s/o Shri Bhanilal Sharma

... Applicants

All the applicants are working as  
Parcel Clerk Gr.I in Northern Railway, Delhi.

(By Shri S.K.Sawhney, Advocate)

## Versus

Union of India through

1. General Manager  
Northern Railway  
New Delhi.

2. Divisional Railway Manager  
Northern Railway  
Chelmsford Road  
New Delhi. .... Respondents

(By Shri B.K. Aggarwal, Advocate)

## ORDER

Hon'ble Shri R.K.Ahooja, Member(A)

The proceedings in respect of this application were kept in abeyance pending the decision of the Hon'ble Supreme Court in J.C.Malik case.

2. The issues raised in this application have already received a ruling from the Hon'ble Supreme Court in cases of Union of India & Others Versus Virpal Singh Chauhan & Others (JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of

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Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs.  
Union of India & Others (1978(1) SLR 844 Allahabad High  
Court).

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3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.

4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

Similar decision is also taken in OA No.2899/92, 290/90, 906/91, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1898/91, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 589/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 2024/90, 1495/94, 731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94, 1438/89, 2401/90, 2105/90, 848/89, 92/91, 936/90, 1738/90, 1393/91, 476/90, 2681/90, 1168/90 and 668/91.

  
(R.K. AHOOJA)  
MEMBER(A)

  
(A.V. HARIDASAN)  
VICE-CHAIRMAN(J)

/RAO/